

agitated on this and allegedly pushed and jostled the Purser.

(c) The Shipping Master, Port Bleir conducted an enquiry. It was however decided to hand over the enquiry to POMMD Madras which is a statutory authority under the D.G. Shipping.

(d) The report of the inquiry has not yet been received by the A & N Administration from D.G. Shipping.

(e) As a stop gap arrangement, pending receipt of the report of enquiry from D.G. Shipping, it was agreed in the meeting held between POMMD Madras and the Union that four of the crew members should be signed off and two crew members discharged.

[*Translation*]

Use of Fake Gas Cylinders in Uttar Pradesh

5350. SHRI RAMBADAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) Whether the Government are aware of the use of fake gas cylinders in large scale in Uttar Pradesh;

(b) if so, the number of such cylinders seized during the last six months; and

(c) the action being taken by the Government to check such malpractice's?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUMAR SHARMA): (a) There have been reports of fake LPG cylinders seized in Uttar Pradesh.

(b) The information is being collected

and will be laid on the Table of the House.

(c) Field Offices of the Oil Companies keep a watch on the circulation of spurious cylinders in the system. Raids are conducted on suspected premises. Whenever spurious cylinders are detected by the Oil Marketing Companies, they are immediately destroyed. When such cylinders are detected from the LPG agencies/ transports, they are issued caution/ warning letter and a penalty of Rs. 1500/- per spurious cylinders is levied.

Capsule Mixed with Today

5351. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of WELFARE be pleased to state:

(a) whether some instance of preparation of today mixed with intoxicated capsules have come to the notice in Delhi;

(b) if so, the details thereof;

(c) whether any inquiry has also been made by the Government in this regard;

(d) the outcome thereof; and

(e) the steps taken/proposed to be taken to check the manufacture and sale of such toddy in Delhi?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir.

(b) Does not arise

(c) No, Sir.

(d) Does not arise

(e) Prohibition is a state subject and Central Guidelines cover all such cases for implementation.